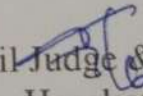


CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 08.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 44-2012	16. OS 222-2010
2. OS 388-2013	17. OS 398-1992
3. OS 2-2015	18. OS 176-2013
4. OS 234-2015	19. OS 288-2013
5. OS 54-2012	20. OS 438-2014
6. OS 104-2013	21. OS 60-2015
7. OS 110-2013	22. OS 128-2015
8. OS 241-2020	23. OS 342-2012
9. OS 344-2013	24. OS 530-2014
10. OS 426-2013	25. OS 130-2021
11. OS 120-2014	26. CC 2203-2019
12. OS 186-2012	27. Cmis 97-2021
13. OS 490-2014	28. Cmis 98-2021
14. OS 184-2008	29. Cmis 99-2021
15. OS 80-2013	30. Cmis 112-2021

Hosakote  
Dated: 07.06.2021

  
Prl. Civil Judge & JMFC.,  
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.

The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 08.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 305/2011	16. CC 232/2009
2. OS 13/2018	17. CC 617/2014
3. OS 349/2018	18. CC 88/2015
4. OS 119/2021	19. CC 915/2015
5. Ex 8/2016	20. CC 1277/2015
6. CC 232/2013	21. CC 791/2016
7. CC 1814/2017	22. CC 635/2017
8. CC 20/2018	23. CC 779/2017
9. CC 345/2018	24. CC 811/2017
10. CC 670/2018	25. CC 813/2017
11. CC 832/2018	26. CC 1006/2019
12. CC 180/2019	27. CC 2666/2019
13. CC 317/2019	
14. CC 916/2020	
15. CC 3885/2020	

Hosakote  
07.06.2021

*Caim J* 7/6/2021  
Addl. Civil Judge & JMFC.,  
Hosakote.

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.